## **Declaration of Assets and Liabilities**

Year 2024 - 25

प्राप्त (स्त्रा<u>०)</u> I, AMIT KUMAR , son/daughter/wife of LATE MAHENDRAPRASAD 47 years, belonging to BUHAR LEUISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT SECERATORY CELL , BVS

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description  | Self   | Spouse<br>Name(S)                               | Dependant-1<br>Name                   | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|--|--|---|---------------------------------------|---------------------|--------------------------|
| (i)        | Cash   | 10001-   | MCY KRI<br>PASWAN                               | AHIKA                                 | AEKANSH<br>KUMAR    |                          |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | SBI A/C-<br>22,000/-<br>PNB A/C-<br>100/-<br>BOB A/C-<br>200/- | 940/-<br>BOB A/c-                               | NIL                                   | NIL                 | NIL                      |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies   | NIL  | MJL   | NIL                                   | MIL                 | NIL                      |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | 76,000/-<br>SIP-   | 56,000/_<br>SIP-                                | SUKANYA<br>YOJNA<br>A/C-<br>120,000/- | NIL                 | NIL                      |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)   | NIL  | NIL   | MIL                                   | NZL                 | NIL                      |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)  | 40 0717  | GOLD<br>200 GM<br>400,000/<br>SILVER<br>50,000/ | NIL                                   | NIL                 | MIL                      |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                                  | HOUSE<br>HOLD<br>APPLIAN<br>-CES                               | HOUSE<br>HOLD<br>APPLIAN<br>-CES                | NIL                                   | NIL                 | MIL                      |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

| Sr.<br>No. | Description   | Self   | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|--|-------------------|---------------------|---------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                           | 11.718<br>DECIMA<br>DIST.<br>MALANI<br>BIHAR                   | NIL               | NIL                 | NEL                 | NIL                      |
| (ii)       | - Survey number(s)<br>- Extent (Total   | RESID<br>ENTIAL<br>1.562<br>DECIMA<br>PATTERN<br>BEUR<br>PATNA | L NIL             | NIL                 | NIL                 | NIL                      |
| (iii)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL  | NIL               | NIL                 | NIL                 | NIL                      |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value               | NIL  | NIL               | NIL                 | NIL                 | NIL                      |
| (v)        | Others (such as interest in property)   | NZL  | NIL               | NIL                 | NIL                 | NZL                      |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |  |
|------------|--|---|--------------------------|--|
| (a)        | (i) Loans from Banks   | SBI-VIDHAN MANDAL PA  | TNA 8,88,375/            |  |
|            | (ii) Loans from financial institutions   | NIL.  | /                        |  |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL   | NEL                      |  |
|            | (b) dues to departments dealing with supply of water                                 | NIL   | NIL                      |  |
|            | (c) dues to departments dealing with supply of electricity                           | NIL   | MIL                      |  |
|            | (d) dues to departments dealing with telephones                                      | NIL   | - NIL                    |  |

|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)   | MIL                | MIL |
|-----|---|--------------------|-----|
|     | (f) Other dues, if any  | NIL                | MIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO. DHDPK0315R | MIL |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NII                | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]  | NIL                | NIL |
|     | (iv) Property Tax   | NIL                | NIL |

## Personal Detail C.

GPF/CPF/PRAN No.

111105365701

Gender

(M/F)

Date of Birth

Class/Group

(A/B/C)

Cadre

MESSENGER (OFFICE ATTENDANT)

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ......

Name of Employee: .A.M.I.T...kumak....

(DD/MM/YYYY)

Place: PAT.NA....

Designation: DEFICE ATTENDANT.

Date: 10:02: 2025-

Department: BIHAR LEGISLATIVE ASSEMBL

SECETARIAT , PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.